NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.59/BB/	-	To offer comments on	230/ 232	SJD Advisory Services Pvt. Ltd.,
2017		RD Report		

L	2017		RD Report		
SL.	NAME (IN CAPITAL)		•		SIGNATURE
NO.	. & PHONE NUMBER		REPRESENTATION TO WHOM		
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2.	B. Rajo	nhe	Peribia	ur	B. Royalle
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ORDER

Counsel for Petitioner is present. He reported that, he has already filed comments on R.D. report in the registry along with annexure. Smt. M.R Sinchana, Standing Counsel for ROC & RD is absent. List it on 30/01/2018.

Member (T)

Member (J)